

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**ERNAKULAM BENCH**

**Original Application No. 180/00416/2019**  
**&**  
**Miscellaneous Application No. 180/00442/2020**  
**in**  
**Original Application No. 180/00416/2019**

**Monday, this the 24<sup>th</sup> day of August, 2020**

**CORAM:**

**Hon'ble Mr. P. Madhavan, Judicial Member**  
**Hon'ble Mr. K.V. Eapen, Administrative Member**

Harish Mohan, aged 28 year, S/o. G. Mohanan Chandran Nair, Lekshmy Land, Thuruvikkal PO, Pulayanarkotta, Thiruvananthapuram, Pin – 695 011, is a Postal Assistant working as Treasurer No. II at Attingal, Head Post Office under the 3<sup>rd</sup> respondent,  
 Mob: 9497267187. .... **Applicant**

**(By Advocate : Mr. Suresh Kumar C.R.)**

**V e r s u s**

1. Union of India, represented by the Secretary, Department of Posts, Personal Division, Ministry of Communications, Dak Bhavan Sansad Marg, New Delhi, Pin – 110 001.
2. The Chief Postmaster General, Kerala Circle, Trivandrum, Kerala, Pin – 695 033.
3. Senior Superintendent of Post Offices, Thiruvananthapuram North Division, Thiruvananthapuram, Pin – 695 001. .... **Respondents**

**(By Advocate : Mr. S.R.K. Prathap, ACGSC)**

This application having been heard on 24.08.2020 through video conferencing, the Tribunal on the same day delivered the following:

**O R D E R (Oral)**

**Hon'ble Mr. P. Madhavan, Judicial Member –**

Heard Advocate Suresh Kumar C.R., appearing for the applicant and Advocate Mr. S.R.K. Prathap, ACGSC appearing for the respondents

through video conferencing.

2. Learned counsel for the applicant filed MA No. 180/442/2020 stating that the OA has become infructuous and the applicant is not pressing the OA.

3. Accordingly, MA No. 180/442/2020 is allowed and the OA stands dismissed as not pressed. No order as to costs.

**(K.V. EAPEN)**  
**ADMINISTRATIVE MEMBER**

**(P. MADHAVAN)**  
**JUDICIAL MEMBER**

**“SA”**

**Original Application No. 180/00416/2019**

**APPLICANT'S ANNEXURES**

**Annexure A1** – True copy of the letter No. Recct/7-29/09 dated 29.1.2011 of the 2<sup>nd</sup> respondent.

**Annexure A2** – True copy of memo No. B/TRR/Attingal dated 11.4.2018 issued by the 3<sup>rd</sup> respondent.

**Annexure A3** – True copy of pay slip for the month of March, 2019 of the applicant.

**Annexure A4** – True copy of the transfer order No. B/Rotational Transfer/2019 dated 26.4.2019 issued by 3<sup>rd</sup> respondent.

**Annexure A5** – True copy of the representation made by 3<sup>rd</sup> respondent dated 2.5.2019.

**Annexure A6** – True copy of the letter No. B/Rotational/Transfer/2019 dated 13.5.2019 issued by the 3<sup>rd</sup> respondent.

**Annexure A7** – True copy of the representation dated 6.6.2019 made by the applicant to the 3<sup>rd</sup> respondent.

**Annexure A8** – True copy of the letter No. B/TRR/Attingal dated 7.6.2019 of the 3<sup>rd</sup> respondent.

**RESPONDENTS' ANNEXURES**

**Annexure R1** – True copy of the willingness dated 22.3.2018 of the applicant.

**Annexure R2** – True copy of the letter No. B/TRR/Attingal dated 3.4.2018 issued by the 3<sup>rd</sup> respondent.

**Annexure R3** – True copy of letter No. AC/TRR dated 10.4.2018 issued by Postmaster, Attingal Head Office.

**Annexure R4** – True copy of the relevant pages of the city request register.

**Annexure R5** – True copy of memo No. B/Rotational Transfer/2018-19 dated 5.12.2018.

**Annexure R6** – True copy of the Directorate's letter NO. 141-141/2013-SPB II dated 17.1.2019.

**Annexure R7** – True copy of the representation dated 3.1.2019 of the applicant for transfer posting.

**Annexure R8** – True copy of the letter No. B/TRR/Attingal dated 7.6.2019 issued by the 3<sup>rd</sup> respondent.

**Annexure R9** – True copy of the letter No. B/Rotational transfer/2019 dated 10.6.2019 issued by the 3<sup>rd</sup> respondent.

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